

**Shri Jagjivan Ram:** There is one recognised union already in that Railway.

**Shri S. M. Banerjee:** This is another union. There were some disputes....

**Shri Jagjivan Ram:** There is a small splinter group the parent body of which was merged with the recognized union. There is no question of recognizing it.

#### Railway Accident

\*428. **Shri Harish Chandra Mathur:** Will the Minister of Railways be pleased to state:

(a) which of the recommendations made by the Government Inspector of Railways in connection with the accident to 565 Down Passenger Train on the night of 1st/2nd September, 1956, have been accepted; and

(b) what steps have been taken to implement these recommendations?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Immediately on receipt of the report by the Government Inspector of Railways on this accident it was referred to the Commission of Enquiry consisting of Shri Sunderlal Trikumlal Desai, High Court Judge, as its sole Member, assisted by two assessors, to consider the report of Government Inspector of Railways and make such additional investigation as may be necessary and state its findings as to the causes of the said accident and the person or persons, if any, responsible therefor. The Commission of Enquiry submitted its report which was considered in detail by the Ministry of Railways and action was taken on it vide Resolution No. 6062-TT dated 11-5-57.

The more important of the other recommendations of the Government Inspector of Railways were covered in the terms of reference of a Committee of Engineers which was appointed with Shri Venkataram as Chairman to examine the question of adequacy of waterways of bridges on the ex-Nizam State Railway. The recommendations

of this Committee have been received. Copies of the Report have been placed in the Library of the House. The Report is under examination of the Board; meanwhile the Railway Administration have been told to implement such of the recommendations as are readily acceptable.

**Shri Harish Chandra Mathur:** May I know whether the 14 recommendations made by the Government Inspector himself have been considered by the Administration and any effect given to them?

**Shri Shah Nawaz Khan:** They have been considered. It has been possible to take action on some of them. Some of the recommendations are still under consideration.

**Shri Harish Chandra Mathur:** My question is specifically about the recommendations made by the Government Inspector of Railways. It is only confined to that particular issue. These recommendations were made more than a year ago. May I know which of the recommendations have been accepted, which have not been accepted and what are the reasons for that?

**Shri Shah Nawaz Khan:** It is a very long statement, Sir, about 15 recommendations. If you so desire, I shall read out.

**Mr. Speaker:** There are 15 recommendations.

**Shri Harish Chandra Mathur:** A statement could have been furnished to me or laid on the Table of the House. The question specifically relates to these recommendations. There are only 14, not 15 recommendations. I want to know which of the 14 have been accepted. May I know which of them have not been accepted?

**Shri Shah Nawaz Khan:** No. (1) Accepted; No. (2) Accepted; No. (3).....

**Shri Moksiddin:** Does it carry any meaning to us?

**Mr. Speaker:** Whoever is interested in such questions must go to the

Notice Office and look into the statement

**Shri Harish Chandra Mathur:** There is no statement given to me; there is no statement for the House

**Shri Shah Nawaz Khan:** I can supply one to the hon Member if he is keen to have it

**Mr. Speaker:** Let the hon Member have the statement, study it and then come to the House

**Shri Harish Chandra Mathur:** Recommendation No 14 presupposes that the ministerial control of the Government Inspector will not be with the Railways. May I know if a final decision has been taken in this matter and the chapter closed?

**Shri Shah Nawaz Khan:** It is still under consideration.

#### Janata Train (Poona-Hubli)

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\*436. { **Shri Mahagaonkar:**  
**Shri D. A. Katti:**  
**Shri Goray:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Janata train running between Poona and Hubli on the Southern Railway has been discontinued on Hubli-Miraj Track and continued on Kolhapur-Poona track, and

(b) if so, the reasons therefor?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) While there was no Janata train running between Poona and Hubli, there was an Express train with 2nd and 3rd class accommodation. The run of this train has, with effect from 1st July 1957, been cancelled between Miraj and Hubli and continued on Poona-Kolhapur Section

To find the necessary stock for providing an additional through train each

way between Miraj and Bangalore City in order to relieve over-crowding on the Poona-Bangalore Mail and Express trains between Hubli and Bangalore City

**Shri Nath Pal:** My supplementary question is to the latter part of the reply given by the hon Minister. Is it not a fact that even when this train was running, additional bogies had to be attached to it when it came to Belgaum because of over-crowding? If you go into the statistics which the station master will be able to supply, you will see that 400 passengers were every day joining this train. This is the main station for a very large area, Southern Ratnagiri and Northern Kanara. All these people have been put to tremendous inconvenience. There is great misapprehension in this area. What steps are now being taken to relieve this congestion at Belgaum and nearby stations. I want to ask

**Mr. Speaker:** With respect to the particular question, the hon Member is interested. He need not tack in on to a general question. He may put an independent question. I will allow an unstarred question.

**Shri Basappa:** The train that the hon Minister referred to will not stop in Honnavalli Road and Sampige Road, etc. Another train which was running from Arisikere to Bangalore used to stop in these stations and that has been cancelled. Thereby, the facilities enjoyed by the villages in this area have been taken away. In view of the fact that facilities enjoyed all these years are being taken away, may I know

**Mr. Speaker:** Is it ever possible, with 30,000 miles of railways, for an hon Minister, however diligent he may be, to answer such questions?

**Shri Basappa:** I have brought this to his notice in writing.

**Mr. Speaker:** Shri Goray. Absent.